## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2006

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

M/s. Sociedade De-Formrnto Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) MR. ERACH KOTWAL (RESPONDENT)
MR. GURUBUTT MALLYA NO. 2

ME. ZAL.

2) NR. SHAHEN. PRADHAN (REPRONDENT)
No. 8.9,10

VB. HSA ADVOCATES.

JOSEPH Kodianthara - Salauroel
Exic Correia
Actach Rebellio J Advocates
Atul Desai
Kuryita Stah
Mb Kanga & Company
Advocates for Petitioner

## **ORDER**

## TCP No. 87/397-398/NCLT/MB/MAH/2006

The Counsel for the Petitioner as well as Respondents are present.

On completion of oral submissions by the Petitioner's Counsel, at his request, instead of pushing this hearing to the schedule already given to the Respondent's side, the Petitioner's Counsel is hereby accommodated to make his remaining submissions in between 1-2 hrs. on 05.01.2018.

List this matter on 05.01.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)